LOK SABHA

UNSTARRED QUESTION NO. 93 TO BE ANSWERED ON 30TH NOVEMBER 2015

LPG FOR BPL FAMILIES

†93. SHRI GANESH SINGH:
SHRI KAPIL MORESHWAR PATIL:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI DHANANJAY MAHADIK:
SHRI SATAV RAJEEV:
SHRI P.P. CHAUDHARY:
SHRIMATI SUPRIYA SULE:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
DR. J. JAYAVARDHAN:
SHRI NAGAR RODMAL:
SHRI DALPAT SINGH PARASTE:
SHRI T. RADHAKRISHNAN:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) the details of guidelines/eligibility criteria for providing LPG connections/ financial assistance to the people in the country including connections to Below Poverty Line families/Antyodaya scheme along with number of LPG connections provided subsidised/non-subsidised LPG cylinder during the last two years and the current year, State/UT-wise;

(b) the details of persons who are availing subsidised/non-subsidised LPG cylinders in the rural/urban areas of the country including BPL families alongwith the subsidy provided by the Government during the said period, State/UT/category-wise;

(c) the details of villages/areas where subsidised/non-subsidised LPG cylinders are not provided to the people including BPL households alongwith the number of LPG consumers in the country, states and UT-wise;

(d) whether rural consumers has to face many incovenience while refilling of LPG cylinders and if so, the details thereof along with the corrective steps taken/being taken by the Government in this regard, State/ UT-wise; (e) whether the Government has stipulated any time-frame for providing LPG to every rural/backward households/ each gram panchayat level and if so, the details thereof and the steps taken to deliver LPG cylinders at the doorstep of rural/ backward households, State/UT-wise; and

(f) whether the Government has suspended Rajiv Gandhi Gramin LPG Vitaran Yojana and if so, the details thereof and the reasons therefor?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान) MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) As per the Liquefied Petroleum Gas (Regulation of Supply and Distribution), (Amendment) Order 2014, a person or household is entitled for one LPG connection under Public Distribution System(PDS). For new connection, the customer should furnish duly filled Know Your Customer (KYC) Form alongwith valid proof of Identity and address to the distributor.

Further, to facilitate LPG coverage for BPL families, a scheme for providing one time grant to BPL families for release of new LPG connection is in operation. As per the scheme, the security deposit (upto Rs. 1600/-) for one cylinder and Pressure Regulator is paid from the fund created for this purpose.

State/UTs-wise total registered domestic consumers including BPL customers for the last two years and current year (as on 01.11.2015) is at **Annexure**

(c) to (e) OMCs aim to increase the National LPG coverage to 75 %, with minimum 60 % coverage at State level and at least one distributor in each block by 2019. To increase the penetration in rural and backward areas, Oil Marketing Companies(OMCs) are appointing new LPG distributors and more than 97 % of blocks are being catered by at least one LPG distributorship.

It is the endeavor of OMCs to meet the demand of the customers within 7 working days from the date of booking. However, delay in refill supplies may occur in the event of backlog due to non-availability of filled LPG cylinders with the distributors for unavoidable reasons, road breaches, floods, strikes, incidents of bandhs, shortage of bulk LPG, non-

availability of trucks, etc. and in such situations bottling plants work on extended hours as well as on holidays to clear the backlog.

OMCs have also reported that they are regularly monitoring all the distributorships and any additional supplies required by the distributors, to meet the demand, is released accordingly so as to ensure that all consumers including rural consumers get timely refill supplies.

(f) No, Madam.

Annexure referred to in part (a) & (b) of Lok Sabha Unstarred Question No. 93 for 30.11.2015 by Shri Ganesh Singh and others regarding LPG for BPL families

Total registered domestic customers of OMCs (in Lakhs)				
State / UT	As on 01.04.14	As on 01.04.15	As on 01.11.15	
CHANDIGARH	3.92	4.08	4.14	
DELHI	59.13	61.46	62.80	
HARYANA	49.40	53.11	56.08	
HIMACHAL PRADESH	17.58	19.16	19.79	
JAMMU & KASHMIR	20.00	21.75	22.73	
PUNJAB	68.26	75.49	78.30	
RAJASTHAN	79.05	88.13	94.16	
UTTAR PRADESH	192.18	214.48	229.77	
UTTRANCHAL	22.90	24.33	29.71	
SUB TOTAL NORTH	512.4	562.0	597.5	
ANDAMAN & NICOBAR	0.82	0.86	0.91	
ARUNACHAL PRADESH	2.24	2.44	2.57	
ASSAM	31.51	34.98	37.36	
BIHAR	54.96	63.80	70.24	
JHARKHAND	18.64	20.47	21.93	
MANIPUR	3.61	3.90	4.07	
MEGHALAYA	1.80	1.89	1.96	
MIZORAM	2.79	2.93	3.03	
NAGALAND	2.21	2.33	2.43	
ODISHA	26.15	31.17	35.26	
SIKKIM	1.36	1.58	1.64	
TRIPURA	4.05	4.50	4.88	
WEST BENGAL	93.72	104.54	114.20	
SUB TOTAL EAST	243.8	275.4	300.5	
CHATTISGARH	17.29	20.08	21.97	
DADRA & NAGAR HAVELI	0.65	0.72	0.74	
DAMAN & DIU	0.64	0.69	0.71	
GOA	5.43	5.59	5.67	

ALL INDIA	1662.6	1819.0	1926.7
SUB TOTAL SOUTH	532.2	578.3	606.3
TELANGANA		92.72	97.44
TAMILNADU	163.64	170.44	177.47
PONDICHERRY	3.67	3.74	3.83
LAKSHADWEEP	0.026	0.045	0.047
KERALA	78.58	84.87	86.97
KARNATAKA	98.45	108.29	115.43
ANDHRA PRADESH	187.83	118.15	125.07
SUB TOTAL WEST	374.1	403.4	422.5
MAHARASHTRA	203.08	217.93	227.24
MADHYA PRADESH	70.04	77.34	82.19
GUJARAT	77.00	81.01	83.93